

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 481
TO BE ANSWERED ON THE 23/07/2021

PROTEST BY FARMERS AGAINST FARM LAWS

481. SHRI ABDUL WAHAB:
SHRI BINOY VISWAM:
SHRI SUSHIL KUMAR GUPTA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the position of Government on protesting farmers' demands regarding three farm laws introduced last year and demanding for a new law to guarantee MSP for their crops;
- (b) whether Government is holding any talks/deliberations with the protesting farmers, if so, the details of all meetings held with farmers and their representatives;
- (c) whether Government is aware of the total number of farmers who have died during farm protest since 2020;
- (d) if so, the steps Government has taken to address the grievances of farmers; and
- (e) whether Government has considered repealing or to keep in abeyance these three farm laws?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
(SHRI NARENDRA SINGH TOMAR)

(a) & (b): The Government has been engaged in active discussions with the farmers' unions to resolve the issues. During various rounds of discussions, Government continuously requested the farmers unions to discuss the provisions of the farm laws, so that if there is an objection to any provision, the advancement can be made towards resolution of those. But the farmers' unions insisted only on the repeal of the farm laws. So far, 11 rounds of negotiations talks were held between the Government and agitating farmers' unions to resolve the issues. Govt. is serious & sensitive towards farmers issues.

(c): The Government of India has no such record. However, Government of India during discussion with farmers' Union appealed to them that children and elders especially women should be allowed to go home in view of the cold prevailing at that time and COVID situation.

(d) & (e): In all the rounds of discussions with the Farmers' Unions, Government had stressed that instead of insisting on the demand for the repeal of the said Acts the Farmer Unions should discuss about their concerns on the clauses of Farm Acts, so that their concerns can be resolved.
